

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:165
ANSWERED ON:21.07.2003
VIGILANCE CASES IN DARE/ICAR
SULTAN SALAHUDDIN OWASI

Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of vigilance/disciplinary cases pending in DARE/ICAR at present alongwith the reasons therefor;
- (b) whether any time bound programme has been chalked out for disposal of all the pending vigilance/disciplinary cases in DARE/ICAR;
- (c) if so, the details thereof; and
- (d) if not, the other steps taken or being taken by the Government to clear such cases expeditiously?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) In all, 45 vigilance/disciplinary cases are pending in the ICAR. In eight cases Inquiry Reports have been received. Two cases have been referred to the CVC for second stage advice and the remaining cases are at various stages of inquiry.
- (b), (c) & (d): The Inquiry Officers have been directed to complete the inquiry at the earliest within a period of six months as per the directions of the CVC. Periodic review is being undertaken at the level of CVO to monitor the progress of the cases.